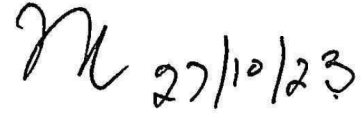


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

Pursuant to the directions contained in Judgement dated 24.08.2023 passed by Hon'ble Ms. Justice Swarana Kanta Sharma in WP (Cr.) 2500/2022 & CRL.M.A. 21701/2022, titled "Rakesh Kumar Kalra Deaf Divyang Vs. State Govt of NCT of Delhi". Ms. Kamlesh Wadhwa, Sr.PA/Branch In-Charge, E-Sewa Kendra-cum-Facilitation Center, Tis Hazari Courts, Delhi (Mobile No. 9899642324) is hereby appointed as Nodal Officer for the purpose to increase awareness among the public at large and to inform them about availability of resources to ensure accessibility to justice to accused persons with disabilities, **with immediate effect.**

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.



(NARROTAM KAUSHAL)

Principal District & Sessions Judge (HQs)
Delhi

No. 84284-314 F.1(3)/Gaz/2023

Dated 27 OCT 2023

Sub:-Judgement dated 24.08.2023, passed by Hon'ble Ms. Justice Swarana Kanta Sharma in WP (Cr.)2500/2022 & Cr.M.A.21701/2022, titled "Rakesh Kumar Kalra Deaf Divyang vs. State Govt of NCT of Delhi".

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all Court Complexes, Delhi/New Delhi.
3. The Officials concerned.
4. The AO(J)/Branch.In-Charge, Admn.I,II&III, Accounts Branch, Computer Branch,General Branch, Facilitation Centre, Filing Section, (Central), Tis Hazari Courts, Delhi.
5. The P.S. to the undersigned.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi, with the direction to mentioned/published on the website of every District Court.
7. The R&I Branch (Central) for uploading on LAYERS.



Principal District & Sessions Judge (HQs)
Delhi